

[श्री कंवर लाल गुप्त]

सदन के चारों तरफ से धावाज है कि एक पार्लियामेंटी कमेटी है। हां अगर यह खिप हो गया है और हरिजनों की धावाज के बजाय पार्टी का ज्यादा जोर है तो दूसरी बात है। लोगों को पता लगाना चाहिये कि इनकी हरिजनों के साथ कितनी हमदर्दी है (इंटरप्राज)

श्री मनुमाई पटेल : भुग्गी भोंपड़ियों के बारे में आप क्या कर रहे हैं ?

श्री कंवर लाल गुप्त : आप इसको दबाते क्यों हैं। रूल्ज आप बिजिनेस को सस्पेंड करके इसको अभी लेना चाहिये। यह जो पार्लियामेंटी कमेटी इसको जाना चाहिये और इसको बनना चाहिये। नहीं तो यही कहना पड़ेगा कि कि हाथी के दांत खाने के और दिखाने के और हैं। आप में हरिजनों के प्रति हमदर्दी है तो आपको सामने घाना चाहिये।

MR. DEPUTY-SPEAKER : As I have said earlier—perhaps you were not here...

SHRI KANWAR LAL GUPTA : I have been very much here.

MR. DEPUTY-SPEAKER : I have already explained when Mr. Vajpayee tried to raise the matter. He has given some Resolution or some Motion and in that Motion he has requested the Speaker to suspend some rules to facilitate discussion, and the Speaker, before leaving, said that it was under his consideration. So, it is under the consideration of the Speaker. How can I take it up ?

SHRI KANWAR LAL GUPTA : The rules may be suspended at any time. It is left to the sweet will of the Chair. Are you not empowered under the rules ?

MR. DEPUTY-SPEAKER : I am perfectly empowered. But when the Speaker is seized of the matter, how can I deal with it ? It is not possible. I would very much like, but I cannot do it. I am helpless.

श्री अटल बिहारी वाजपेयी : कल उठाया जाएगा ?

श्री रामसेवक यादव (बाराबंकी) : उपाध्यक्ष महोदय, वो इसी सदन के सदस्य आज गिरफ्तार हुए हैं और उनके साथ ग्यारह नव-युवक लोग भी जिन को पुलिस ने बुरी तरह से पीटा है। यह कच्छ का या भ्रांध्र का मामला नहीं है, यहीं का मामला है। दिल्ली का ही यह मामला है। उनके खून निकला है। उनको बुरी तरह से पीटा गया है। दो उनके साथ संसद सदस्य थे।

MR. DEPUTY-SPEAKER : The hon. Member is giving the first information. Nobody knows about it. Perhaps, he must have been present at the scene. If he gives proper information at the appropriate time, we can take it up.

Now, papers to be laid on the Table.

श्री राम सेवक यादव : दो संसद सदस्य गिरफ्तार हुए हैं। उनके बारे में इन्होंने इत्तिला भी नहीं दी है। उनको इत्तिला भी नहीं आई है।

14.22 hrs.

PAPERS LAID ON THE TABLE

Calcutta University (Amendment) Act, 1968

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : On behalf of Dr. Triguna Sen, I beg to lay on the Table a copy of the Calcutta University (Amendment) Act, 1968 (President's Act No. 5 of 1968) published in Gazette of India dated the 26th March, 1968, under sub-section (3) of section 3 of the West Bengal State Legislature (Delegation of Powers) Act, 1968. [Placed in Library. See No. LT—1065/68].